सरकार ग्रौर उत्पादक सदस्यों के माध्यम से शेयर पूंजी के रूप में जुटाया जाना होगा । तथापि, राष्ट्रीय सहकारी विकास निगम (एन०सी०ड्डीब्सी०) राज्य सरकारों द्वारा दिए जान वाले शेयर पूजी के म्रंश∵ान के एक भाग की प्रतिपूर्ति कर राज्य सरकारों की सहायता करता है।इन य्निटों को म्राथिक दृष्टि से सक्षम बनाने के लिए, केन्द्रीय सरकार द्वारा लेवी मुक्त चीनी के कोटे की ग्रधिक प्रतिशतता आदि जैसे प्रोत्साहन भी दिए जा रहे हैं।

## Coconut as Oilseed

776. SHRI PRAMOD MAHAJAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that coconuts are not treated as "Oilseeds" though they yield coconut oil;
- (b) if so, what are reasons therefor:
- (c) whether Government are aware that due to this concept, the amount reserved for the Oilseeds Development during the seventh plan is not available to coconut growers; and
- (d) if so what steps Government propose to take to include coconut in the item of oilseeds?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY  $\mathbf{OF}$ AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) Coconut is a perenniel plantation crop yielding edible oil.

(c) and (d) For coconut a statutory Board has been set up under an Act of Parliament and separate funds are provided for its development.

Against an allocation of Rs. 439.76 lakhs during the Sixth Plan a total sum of Rs. 900 lakhs is likely to be available during the Seventh Plan for coconut development programmes.

उत्तर प्रदेश में संयुक्त ृषि सहकारी समितियां

777. डा॰ रत्नाकर **पाण्डेय** : क्या कृषि मंत्री यह बताने की कृपा कि:

- (क) उत्तर प्रदेश में भ्रब तक कितनी संयुक्त कृषि सहकारो समितियां पंजीकृत कीं गयी हैं ;
- (ख) इनमें सहकारी समितियां ग्रभी भी सित्रय हैं तथा लाभ में चल रही हैं; स्रोर
- (ग) राज्य में संयुक्त कृषि सहकारी भांदोलन की दु:स्थिति के क्या कारण हैं तथा इसके निवारण के लिए कौन-कौन से कदम उठाए जा रहे हैं ?

कृषि मंत्री (श्री जी॰ एस॰ डिल्लो): 💂

(क) ग्रीर (ख) 30 जून, 1981 की उत्तर प्रदेश में 1332 संयुक्त कृषि सहकारी समितियां थीं, जिसके लिए जानकारी उपलब्ध है। इनमें से कार्य कर रही सहकारी समितियों की संस्था 634 थीं, जिसमें लाभ पर चलने वाली 377 समि-

तियां शामिल हैं (ग) उत्तर प्ररेश के सातवीं पंच-वर्षीय योजना के कागजात में सहकारी कृषि के संबंध में 4.85 लख के परि-

व्यय से निम्नलिखित व्यवस्था की गई है:-- 😭

सहकारी कृषि समितियों का सचन सर्वेक्षण शुरू किया गया है। यह प्रस्ताव किया गया है कि जानकारी का विक्लेषण करने बद प्रमाणित बीजों के उत्पदन, श्राधुनिक वृषि उपस्करों के प्रयोग तथा परीक्षण, जिससे उत्पादन वृद्धि, होगी के साथ कृषि कार्यंक्रम का समन्वय करने के लिए विस्तृत

## Representation by Mini Steel Plants

योजनाएं बनाई जाएं।

778. SHRI PRAMOD MAHAJAN: Will the Minister of STEEL AND MI-NES be pleased to state:

(a) whether it is a fact that Gov-

177

ernment have received a representation from Mini Steel Plants (Electric Arc Furnaces):

- (b) if so what are the demands of Mini Steel Plants; and
- (c) what is the response of Government to their demands?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) to (c) Steel Furnace Association of India and Federation of Engineering Industries have represented waiver of custom and excise duty on production of mini steel plants. A decision will be taken on an assessment of the overall economies of the operation of these units.

## Shelter for Homeless

779. SHRI DEBA PRASAD RAY: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) how many homeless people have been provided wih shelters so far in view of the fact that 1987 has been declared by United Nations as International Year for Shelter for Home less:
- (b) what is the target to be achieved during the year; and
- (c) what are the non-gevernmental agencies which are engaged in this task?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) and (b) Housing being a State subject, the details regarding provision of shelter to the houseless population is not readily available. However, at the national level, several steps have been taken to meet Housing shortage, some of which ar as follows: -

- (i) The Public Sector outlay for housing has been raised from 1490.87 crores in the Sixth Plan to Rs. 2458.21 crores in the Seventh Plan.
- (ii) The norms for income eligihility, ceiling cost and construction

of ceiling Government loan assistance for various Social Housing Schemes have been enhanced.

- (iii) Under the Rural House Sites cum construction Assistance Scheme for Rural Landless Workers a provision of Rs. 577 crores has been made. Of this Rs. 36 crores would be utilised to provide developed house sites of 90 sq. mts, each to 7.2 lakh landless families at the rate of Rs. 500 per family and an expenditure of Rs. 541 crores would be incurred to provide construction assistance to 271 lakh families at the rate of Rs. 2000 per family.
- (iv) HUDCO has sanctioned 269 special IYSH projects for providing shelter to about ten lakh persons and basic sanitation facilities about six lakh persons.
- (c) The proposals from non-governmental agencies interested in housing activities are considered on merits.

## Target for Houses under Awaas Yojana

780. PROF. C. LAKSHMANNA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of houses built during 1986-87 and so far in 1987-88 under Indira Gandhi Awaas Yojana;
- (b) what was the target for the under the construction of houses above said programme as per the budget announcements during the above period; and
- (c) what is the percentage fulfilment of the target under the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DE-VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMA-NAND YADAV): (a) to (c) The number of houses built during 1986-87 and so far in 1987-88 under Indira Awaas Yojana are 136687 and 6373 houses respectively as per available reports.